

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION No. 406 of 2024

IN THE MATTER OF:

Rajesh Kumar Tripathi

...Applicant

Versus

Nagar Nigam Lucknow & Ors.

... Respondent(s)

With

ORIGINAL APPLICATION No. 234 of 2025

IN THE MATTER OF:

News Item titled "perennial river to, slow-moving drain, Gomti water quality raises alarm in Lucknow Appearing in The Hindustan Times dated 04.05.2025"

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THROUGH

DATE: 12.09.2025
PLACE: NEW DELHI

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**ADDITIONAL AFFIDAVIT ON BEHALF OF NATIONAL MISSION FOR CLEAN
GANGA**

MOST RESPECTFULLY SHEWETH:

I, Anup Kumar Sirvastava, aged about 58 years, presently working as Executive Director (Technical) in the National Mission for Clean Ganga (NMCG), Ministry of Jal Shakti, Government of India, New Delhi do hereby solemnly affirm and state as under:

1. That I am working as Executive Director (Technical) in the National Mission for Clean Ganga (NMCG), Ministry of Jal Shakti, Government of India, New Delhi. I am duly authorized for and on behalf of the Respondent No. 4 to swear to the present affidavit. I am fully conversant with the facts and circumstances of the present case from the records.
2. That at the outset it is submitted that NMCG is one of the authorities constituted in accordance with the provisions of sub-section 3 of Section 3 of the Environment



(Protection) Act, 1986 vide notification no. S.O. No. 3187(E) dated 07.10.2016, published in the gazette of India. NMCG has been mandated with for the implementation of programs for protection, prevention and rejuvenation of river Ganga and its tributaries christened as the Namami Gange Programme (NGP) of the Central Government. The NGP focuses on effective abatement of pollution and rejuvenation, protection and management of the river Ganga and its tributaries through interventions like taking up sewerage infrastructure projects for interception, diversion and treatment of waste water discharge from open drains into the river through construction of new STPs and/or rehabilitation and augmentation of existing STPs, laying of sewage pipelines etc.

3. That the Original Application No. 234 of 2025 has been registered suo motu by the Hon'ble Tribunal on the basis of a news article titled "Perennial river to slow-moving drain, Gomti water quality raises alarm in Lucknow", published in The Hindustan Times on 04.05.2025. The said article brings to light the deteriorating condition of the Gomti River, particularly in the Lucknow stretch, where alarming levels of pollution have transformed it from a perennial river into a slow-moving, highly contaminated drain.
4. That it is respectfully submitted that the subject matter raised in Original Application No. 234 of 2025 has already been comprehensively dealt with in Original Application No. 406 of 2024, wherein an affidavit dated 03.12.2024 has been placed on record on behalf of the Respondent, National Mission for Clean Ganga. However, there are certain updates with respect to the submissions made in the said affidavit, which are set out hereinbelow.
5. That it is respectfully submitted that the Gomti River is a significant tributary of the Ganga, with its sub-basin geographically situated between 79°59' to 83°14' east longitudes and



25°25' to 28°40' north latitudes. The river originates from Gomat Taal (also known as Fulhaar Jheel) near Madho Tanda in the Pilibhit district of Uttar Pradesh, at an elevation of about 200 meters. Traversing a length of approximately 960 km in a generally southeastward course, the Gomti drains an area of 29,865 sq. km entirely within the State of Uttar Pradesh. Along its course, it flows through several important districts including Pilibhit, Shahjahanpur, Hardoi, Sitapur, Lucknow, Barabanki, Sultanpur, Faizabad, Jaunpur, Varanasi and Ghazipur, before its confluence with the Ganga near Saidpur/Kaithi in Ghazipur district.

6. That it is submitted that NMCG has sanctioned 5 (Five) projects (a total of 8 STPs), to the State Government of UP, for pollution abatement measures by way of the Interception and Diversion (I&D) and Sewage Treatment Plant (STP) projects for river Gomti, amounting to Rs. 1,010.35 Crs. Out of these 5 projects, two projects of Jaunpur, Sultanpur, and 1 STP at Lucknow, Daulatganj have been completed, creating an 86 MLD STP capacity. On completion of all 5 projects, treatment capacity of about 239 MLD will be created. The details of projects taken up under “Namami Gange Programme” are given as under:

Sl No.	District	Name of the project	Sanctioned Cost (Rs. In Cr.)	STP Capacity (MLD)	Sewer Network (Km)	Status/completion Schedule
1	Lucknow	I&D and STP works at Lucknow Phase-I Part-I	240.93	(i) 39+ (ii) 3.5	-	(i) 39 MLD STP is completed. (tap 2 drains) (ii) 3.5 STP-Dec 2025 (will tap 1 drain)
2	Lucknow	I&D and STP works at Lucknow Phase-II Part-I	264.67	50	3.5	Aug-2026. (This will tap 3 drains)
3	Lucknow	I&D and STP works at Lucknow Phase-II Part-II (HAM)	228.52	100	-	Concession agreement has been signed (will tap 1 drain of the Sai river in Lucknow)



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4	Sultanpur	I&D and STP works at Sultanpur	70.18	10+5+2	8	Completed. These STPs may treat effluents from 5 drains.
5	Jaunpur	I&D and STP work at Jaunpur	206.05	30	-	Completed. This STP treats effluent coming from 14 drains.
Total			1,010.35	239.5	11.5	

7. That it is also submitted that, besides the above, the details of projects undertaken for the Gomti River, including the construction and renovation of ghats, riverfront development (RFD) works, and establishment/modernisation of crematoria, are furnished as under:

Sr. No.	District	Project Name	Sanctioned cost (Rs. In Cr.)	Status
1.	Jaunpur	Development of Bajrang Ghat and Hanuman Ghat at Jaunpur, Uttar Pradesh on the river Gomti	8.05	Completed (December 2022)
2.	Jaunpur	Additional Ghat works at Jaunpur, Uttar Pradesh	5.00	Completed (June 2024)
3.	Jaunpur	Extension of Bajrang Ghat and Hanuman Ghat by 70 meters at Jaunpur, Uttar Pradesh	1.39	Completed (June 2024)
Total			14.44	

8. That it is submitted that, with respect to sewerage infrastructure and pollution abatement works, the State has further informed as under:

- The total wastewater generation in Lucknow is 802.93 MLD, comprising 624.12 MLD from drains and 178.81 MLD from sewers.
- The total existing operational sewage treatment capacity in Lucknow stands at 605.50 MLD. In addition, three Sewage Treatment Plants (STPs) with a cumulative capacity of 72.50 MLD are currently under construction.
- Besides this, the concession agreement has been signed for another 100 MLD STP in hybrid annuity-based PPP mode, which is under financial closure now. After financial closure, construction will commence. Upon completion of the ongoing



projects, the total sewage treatment capacity in Lucknow will increase to 778 MLD (605.50 + 72.50 + 100). After the completion of these STPs, a sewage treatment gap of 24.93 MLD will still remain in the city.

- d) Furthermore, as informed, the State is in the process of preparing two new DPRs Lucknow Phase-III (75 MLD STP) and Lucknow Phase-IV (120 MLD STP) with the objective of bridging the remaining sewage treatment gap in the city.

Copy of the STP details in Lucknow dated 10.07.2025 is marked and attached herewith as '*Annexure A & B (Colly.)*'.

9. That, the answering respondent herein craves leave of the Hon'ble Tribunal to file additional reply, in future, if required.

10. In light of the above submission, it is respectfully submitted that this Answering Respondent NMCG, shall abide by any order(s) or direction(s) passed by this Hon'ble tribunal in this Application.



[Handwritten signature]

DEPONENT

VERIFICATION

I, the deponent above named do hereby verify that the contents of the aforesaid affidavit are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

Verified at New Delhi on this 12 day of SEP 2025.



[Handwritten signature]

DEPONENT

Date: 12.09.2025

Place: New Delhi



ATTESTED

[Handwritten signature]
NOTARY PUBLIC

12 SEP 2025

Identify the Deponent who Signed before me

STATUS OF STP's IN LUCKNOW

A :- EXISTING STP's				
S.No.	STP Name	(in MLD)	Remarks	Status
1	Bharwara	345	Operation & maintenance by UPJN (Urban)	In progress
2	Daulatganj	14	Operation & maintenance by UPJN (Urban)	In progress
3	Daulatganj	42		
4	Daulatganj	39	Operation & maintenance by UPJN (Rural)	In progress
5	U.P. Awas Vikas Parishad	37.5	Operation & maintenance by Awas Vikas	In progress
6	Vrindavan	6.5	Operation & maintenance by Jal Kal Vibhag	In progress
7	Hathi Park (Smart City)	1.5	Operation & maintenance by Nagar Nigam (Smart City)	In progress
8	GH Canal	120	Operation & maintenance by UPJN (Urban)	In progress
Total		605.50		
B :- UNDER CONSTRUCTION STP's				
S.No.	STP Name	(in MLD)	Remarks	Status
1	Barikala	3.5	UPJN (Rural)	Work in progress
2	Loniapurwa	50	UPJN (Rural)	Work in progress
3	CG City (LDA)	19	LDA	Likely to be completed by LDA.
Total		72.50		
C :- UNDER TENDERING STP's				
S.No.	STP Name	(in MLD)	Remarks	Status
1	Bijnor	100	UPJN (Rural)	LOA has been issued to Firm M/s Traders & Engineers Pvt. Ltd. on dt. 02.06.2025. The same has been accepted by firm on dt. 03.06.2025 and Contract bond making work in under process.
Total		100.00		
D :- DPR FOR PROPOSED STP's				
S.No.	STP Name	(in MLD)	Remarks	Status
1	Bharwara	75	UPJN (Rural)	DPR has been submitted to NMCG vide letter no. 1050/0369/SMCG-UP/12 dt. 27.09.2022 for approval.
2	Basant Kunj	120	UPJN (Rural)	NMCG raised some observations on submitted DPR. In compliance of raised observations, Revised DPR is being prepared.
Total		195.00		
Grand Total (A+B+C+D)		973.00		

राष्ट्रिय शहर में सीवेज डिस्चार्ज, एस०टी०पी० की क्षमता तथा गैस विरलेषण

क्रमिक	उपनगर	शहर/कस्बा	नदी	वर्तमान जनसंख्या (लाख में)	जनसंख्या आधारित सीवेज उत्पादन (एम०एल०डी०)	टैच नाले+बायोडिज नाले	जो नाले टैप नहीं किये जाते हैं	कुल नाले (संख्या)	नालों का डिस्चार्ज (एम०एल०डी०)	सीवर नेटवर्क का डिस्चार्ज (एम०एल०डी०)	गले एवं सीवर का प्रोजेक्टेड डिस्चार्ज (एम०एल०डी०)	2043 में गैस एम०एल०डी० (21-10+19)
0	1	2	3	4	5	6-A	6-B	6-C	7	8	9	10
1	राजधानी	राजधानी	गोमती	41.78	501.39	32	1	33	567.68	178.81	746.49	8
			सई			1	0	1	56.44	0	56.44	0
	कुल योग			41.78	501.39	33	1	34	624.12	178.81	802.93	8

नदी	पूर्व निर्मित एस०टी०पी० की क्षमता (एम०एल०डी०)	निर्माणधीन एस०टी०पी० की संख्या	निर्माणधीन एस०टी०पी० की क्षमता (एम०एल०डी०)	एस०टी०पी० की संख्या निम्नकी विविध प्रक्रिया प्रणालि में है	एस०टी०पी० की क्षमता निम्नकी विविध प्रक्रिया प्रणालि में है	कुल क्षमता (11+13+15)	वर्तमान गैस एम०एल०डी० (9+16)	प्रस्तावित क्षमता (एम०एल०डी०)	जनसंख्या 2043 (लाख में)	जनसंख्या 2043 के आधार पर डिस्चार्ज (एम०एल०डी०)	गले एवं सीवर का प्रोजेक्टेड डिस्चार्ज (एम०एल०डी०)	2043 में गैस एम०एल०डी० (21-10+19)	टिप्पणी
3	11	12	13	14	15	16	17	18	19	20	21	22	23
गोमती	605.50	3	72.50	0	0	678	195						1. 120 MLD STP बसनापुल क डी०पी०एन० पर एम०एल०डी० की नई विल्टी द्वारा कुछ Observations निर्दिष्ट किये गये। इसके अलावा न नालीन डी०पी०एन० सेवार किया जा रहा है। 2. 75MLD STP अदरवा का डी०पी०एन० पर से-10500369/NMCG-LP/12 dt. 27/09/2022 के माध्यम से NMCG को अद्यतन पत्र भेजा गया।
सई	0	0	0	1	100	100	24.93	0	69.36	832.28	960.41	0	LOA has been issued to Firm M/s Trainers & Engineers Pvt. Ltd. dt. 03/06/2025. The scope has been expanded to include 03.06.2025 and Contract bond making work in under process.
कुल योग	605.5	3	72.5	1	100	778	24.93	195	69.36	832.28	960.41	0	

पूर्व निर्मित एस०टी०पी०	निर्माणधीन एस०टी०पी०	टैचर प्रक्रिया में एस०टी०पी०	प्रस्तावित एस०टी०पी०
14	345	120	
एम०एल०डी० एस०टी०पी०	एम०एल०डी० एस०टी०पी०	एम०एल०डी० एस०टी०पी०	एम०एल०डी० एस०टी०पी०
दोस्तपुरा (२००० जल निगम (प्रामीण))	भरवाड़ा (२००० जल निगम (प्रामीण))	दोस्तपुरा (२००० जल निगम (प्रामीण))	दोस्तपुरा (२००० जल निगम (प्रामीण))
37.5	42	39	120
एम०एल०डी० एस०टी०पी०	एम०एल०डी० एस०टी०पी०	एम०एल०डी० एस०टी०पी०	एम०एल०डी० एस०टी०पी०
आवास विकास परिषद	दोस्तपुरा (२००० जल निगम (प्रामीण))	दोस्तपुरा (२००० जल निगम (प्रामीण))	दोस्तपुरा (२००० जल निगम (प्रामीण))
3.5			
एम०एल०डी० एस०टी०पी०	एम०एल०डी० एस०टी०पी०	एम०एल०डी० एस०टी०पी०	एम०एल०डी० एस०टी०पी०
सोनीपुरा (२००० जल निगम (प्रामीण))	सोनीपुरा (२००० जल निगम (प्रामीण))	सोनीपुरा (२००० जल निगम (प्रामीण))	सोनीपुरा (२००० जल निगम (प्रामीण))
100			
एम०एल०डी० एस०टी०पी०	एम०एल०डी० एस०टी०पी०	एम०एल०डी० एस०टी०पी०	एम०एल०डी० एस०टी०पी०
भरवाड़ा (२००० जल निगम (प्रामीण))	भरवाड़ा (२००० जल निगम (प्रामीण))	भरवाड़ा (२००० जल निगम (प्रामीण))	भरवाड़ा (२००० जल निगम (प्रामीण))
75	120		
एम०एल०डी० एस०टी०पी०	एम०एल०डी० एस०टी०पी०	एम०एल०डी० एस०टी०पी०	एम०एल०डी० एस०टी०पी०
भरवाड़ा (२००० जल निगम (प्रामीण))	भरवाड़ा (२००० जल निगम (प्रामीण))	भरवाड़ा (२००० जल निगम (प्रामीण))	भरवाड़ा (२००० जल निगम (प्रामीण))